

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA, MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated Guwahati the 16th August, 2012

No. HC.VII- 10/2012/6465/ A. Shri Pratim Kumar Bora, Civil Judge & Asstt. Sessions Judge, Morigaon, is transferred and posted as Chief Judicial Magistrate-cum-Civil Judge, Udalguri, vice Shri Dibya Jyoti Mahanta, transferred.

Shri Bora will hand over charge of his Court and Office to the District and Sessions Judge, Morigaon and proceed to join his new assignment immediately.

No. HC.VII- 10/2012/6466/ A. In partial modification of this Registry's Notification No. HC.VII- 10/2012/6402/A; dated 10-08-2012, Smti. Pranita Rani Rajmedhi, Civil Judge & Asstt. Sessions Judge, Nalbari, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Morigaon, vice Shri Pratim Kumar Bora, transferred.

Smti. Rajmedhi will hand over charge of her Court and Office to the District and Sessions Judge, Nalbari and proceed to join at her new place of posting immediately.

No. HC.VII- 10/2012/6467/ A. In partial modification of this Registry's Notification No. HC.VII-10/2012/6403/A; dated 10-08-2012, Shri Thaneswar Kalita, Chief Judicial Magistrate, Nalbari, is transferred and posted as Civil Judge & Asstt. Sessions Judge No. 2, Cachar, Silchar, vice Shri Romen Baruah, posted at the same station as Chief Judicial Magistrate.

Shri Kalita will hand over charge of his Court and Office to the Judicial Magistrate, 1st Class, Nalbari and proceed to join his new assignment immediately.

No. HC.VII- 10/2012/6468/ A. In partial modification of this Registry's Notification No. HC.VII-10/2012/6409/A; dated 10-08-2012, Shri Syed Imdadur Rahman, Addl. Chief Judicial Magistrate, Lakhimpur, North Lakhimpur, is transferred and posted as Addl. Chief Judicial Magistrate, Nalbari, vice Smti. Nirmali Talukdar, posted at the same station as Civil Judge & Asstt. Sessions Judge.

Shri Rahman will hand over charge of his Court and Office to the Chief Judicial Magistrate, Lakhimpur, North Lakhimpur and proceed to join at his new place of posting immediately.

No. HC.VII- 10/2012/6469/ A. Shri Lohit Kumar Saikia, Addl. Chief Judicial Magistrate, Kamrup, Guwahati, is transferred and posted as Addl. Chief Judicial Magistrate, Cachar, Silchar, vice Shri Sujit Kumar Ghosh, transferred.

Shri Saikia will hand over charge of his Court and Office to the Chief Judicial Magistrate, Kamrup, Guwahati and proceed to join at his new place of posting immediately.

No. HC.VII- 10/2012/6470/ A. In partial modification of this Registry's Notification No. HC.VII-10/2012/6412/A; dated 10-08-2012, Shri Sujit Kumar Ghosh, Addl. Chief Judicial Magistrate, Cachar, Silchar, is transferred and posted as Addl. Chief Judicial Magistrate, Hailakandi, vice Shri Bablu Sutradhar, transferred.

Shri Ghosh will hand over charge of his Court and Office to the Sub-Divisional Judicial Magistrate (S), Cachar, Silchar and proceed to join at his new place of posting immediately.

No. HC.VII- 10/2012/6471/ A. Shri Bablu Sutradhar, Addl. Chief Judicial Magistrate, Hailakandi, is transferred and posted as Addl. Chief Judicial Magistrate, Kamrup, Guwahati, vice Shri Lohit Kumar Saikia, transferred.

Shri Sutradhar will hand over charge of his Court and Office to the Chief Judicial Magistrate, Hailakandi and proceed to join at his new place of posting immediately.

No. HC.VII- 10/2012/6472/ A. In exercise of the powers conferred under Sub-Section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following officer in Grade- II of the Assam Judicial Service as Asstt.

Sessions Judge of the Sessions Division/ jurisdiction with Head Quarters as shown below against his name with effect from the date of taking over charge as such:

Sl. No.	Name of the officer	Session Division	Head Quarters
1.	Shri Thaneswar Kalita	Cachar	Silchar

No. HC.VII- 10/2012/6473/ A. Smti. Monalissa Das, Munsiff No. 3, Karimganj, is transferred and posted against the vacant post of Judicial Magistrate, 1st Class, Barpeta.

Smti. Das will hand over charge of her Court and Office to the District and Sessions Judge, Karimganj and proceed to join her new assignment immediately.

By Order,
Sd/- M.K. Bhattacharjee
REGISTRAR (VIGILANCE)